

Abandoned/closed coal mines

1216. DR. R. LAKSHMANAN: Will the Minister of COAL be pleased to state:

- (a) the details of coal mines which were abandoned/closed during the last five years;
- (b) the details of quantum of loss of production of coal as a result thereof; and
- (c) the steps taken by Government to compensate these losses/reduction in production of coal?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) The coal mines of Coal India Limited which were abandoned/closed/discontinued during the last five years are given below:

Subsidiary	Name of Mine	Subsidiary	Name of Mine	
BCCL	Madhuband	WCL	Patharkhera – I	
	K. Choutudih		Gajandoh	
	Basdeopur		Patharkhera – II	
	Loyabad		Damua	
	Kankanee		Satpura II	
	Alkusa		Nandan I	
	Bagdigi		SECL	Jainagar 5 & 6
	Sudamdih (Shaft) Mine			Banki 9 & 10
	Begunia			New Amlai
	Murulidih			Anjan Hill
CCL	Karkatta OC		Chhal Incline	
	N.S. Dhorl		Pawan Incline	
	Pindra		B. Seam	
	Central Saunda		West Chirimiri	
MCL	Hindegir Rampur Colliery		Baiga	
NEC	Baragolai		Laxman	

(Provisional)

(b) and (c) Every year, some mines are closed/abandoned/discontinued due to exhaustion of reserves, safety and economic viability. To compensate this loss and augment the production, new projects are opened every year and capacity of ongoing projects is enhanced wherever feasible.

Joint venture projects for coal linkage to thermal power plants in Karnataka

1217. DR. VIJAY MALLYA: Will the Minister of COAL be pleased to state:

(a) whether the proposals submitted to the Ministry for the two joint venture projects, at Yermarus and Edlapur Thermal Power Plants, Karnataka, for long term coal linkage are still pending even after furnishing clarifications and holding Ministerial meeting at the highest levels; and

(b) whether the matter would be sorted out and coal linkage provided to the projects without any further delays, and if so, by when?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) and (b) The requests for grant of long term coal linkage/ Letter of Assurance (LoA) have been received from Government of Karnataka in respect of Edlapur (1x800 MW) and Yermarus TPP (2x800 MW) Thermal Power Projects (TPPs). The same were forwarded to the Ministry of Power for recommendations. Ministry of Power subsequently recommended these TPPs for grant of coal linkage. These recommendations have not yet been placed before the Standing Linkage Committee (Long Term) {SLC(LT)} for a decision.

Keeping in view the negative coal balance reported by subsidiary coal companies of Coal India Limited (CIL), no new linkage/Letter of Assurance (LoA) has been granted to any of the sectors since 2010. Further, subsidiary companies of Coal India Limited (CIL) have issued 175 LoAs covering the capacity of 1,08,000 MW. Out of this 1,08,000 MW capacity, the competent authority in 2013 had approved signing of Fuel Supply Agreements (FSAs) in respect of 78,000 MW capacity power plants which have been commissioned or are likely to be commissioned by 31.03.2015. A Presidential Directive to this effect was issued to CIL on 17.07.2013. The power projects of the remaining capacity of 30,000 MW are yet to be authorized for signing of FSAs. All such requests will be considered as per extant policy.

New coal policy

†1218. SHRI PRABHAT JHA: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that, despite having sufficient reserves of coal, India resorts to import to meet the demand of coal;

†Original notice of the question was received in Hindi.